

In The Central Administrative Tribunal
ALLAHABAD BENCH

1 : ORDER - SHEET : 1

Application No.... 836/00 of 199

Applicant (s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

BENCH

Notes of the Registry	Orders of the Tribunal
	<p><u>18.08.2000</u> Hon' Mr. S. Biswas, AM Sri L. M. Singh, Counsel for applicant mentions that petition is not pressed. Hence the OA. is dismissed as not - pressed.</p> <p>S 22 AM</p>